

HIGH COURT OF DELHI : NEW DELHI

No. : 378 /Filing/DHC/2024  
Dated : 14.05.2024

Circular

The Hon'ble IT Committee directs that at the time of e-filing, all the documents must be OCR enabled, for which assistance from the e-Sewa Kendra may be sought in converting non-OCR documents into OCR format.

Order by


Sd/-  
(P.K.Uppal)  
Registrar (Filing)

Endst. No. 378 to 387 /Filing/DHC/2024 dated:

Copy forwarded for information to:-


1. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
2. The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi.
3. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
4. The President/Secretary, Bar Association, Tis Hazari Courts/Patala House Courts/ Karkardooma Courts/Rohini Courts/Dwarka Courts/Saket Court Complex.
5. The Secretary, Bar Council of India, 21, Rouse Avenue, Institutional Area, New Delhi- 110002.
6. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049.
7. P.A. to Registrar General, Delhi High Court.
8. PA to Registrar (Computer) for uploading the same on the website of this court under the heading of Notifications and Practice Directions.

9. Guard File.
10. Notice Board.

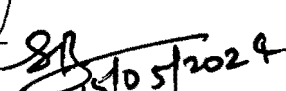
  
Ajit Awani  
Joint Registrar (Filing)

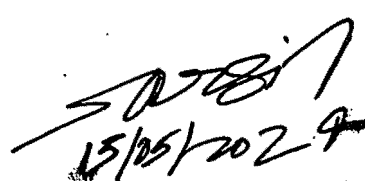
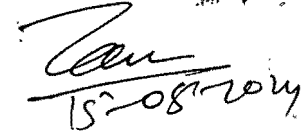
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